

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.410**  
**Appeal No.75/252/ND/2021**

**IN THE MATTER OF:**

|   |     |            |
|---|-----|------------|
| Sher Singh Estates Pvt Ltd                  | ... | Appellant  |
| Versus                                      |     |            |
| Registrar of Companies NCT of Delhi Haryana | ... | Respondent |

**Order under Section 252 of Companies Act, 2013.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

|                    |   |   |
|--------------------|---|---|
| For the Appellant  | : | Mr. Abhishek Aggarwal, Adv., Mr. Aayush Aggarwal, Adv., Mr. Chahat Aggarwal, Adv. & Mr. Jayender Jain, CS |
| For the Respondent | : |   |

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 25.04.2023.

**Sd/-**  
**(Court Officer)**